

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 757/Confdl./2019
I-8-6/2001 (Pt. IV)

Bilaspur, dated 04/07/2019

Copy of order/endt. no. F.No. 6625/2184/XXI-B/C.G./19 dated 03.07.2019 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, District - Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)
 - (a) Shri Mahesh Kumar Raj, Civil Judge Class-I, Manendragarh,
 - (b) Shri Amit Jindal, II Civil Judge Class-I, Janjgir-Champa,
 - (c) Shri Janardan Khare, Law Officer, Human Rights Commission, Raipur,
 - (d) Shri Praveen Mishra, XII Civil Judge Class-II, Durg
 - (e) Shri Rahul Sharma, II Addl. Judge to the court of I Civil Judge Class-II, Rajnandgaon

for information and compliance and they are directed to take charge at their new place of posting on or before 18th July, 2019.

- (21) District & Sessions Judge, Koriya (Baikunthpur) /Janjgir-Champa/Raipur/Durg/Rajnandgaon for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (22) District & Sessions Judge, Balod/Bilaspur/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Kabirdham (Kawardha)/ Mungeli/ Mahasamund/Raigarh/ Kondagaon/ Surajpur/ Dhamtari/ Surguja (Ambikapur)/ Korba for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

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(3)

- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sankhla

4.7.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

ORDER

Atal Nagar, dated 03.07.2019

F. No. /2184/XXI-B/C.G./19. On recommendation of the Hon'ble High Court of Chhattisgarh and in compliance of High Court Registry's Memo No. 747/Confdl./2019 Bilaspur, dated 02nd July, 2019 and the State Government, hereby, withdrawing the services of the following Members of Lower Judicial Service specified in Column No. (2) of the Table below from the High Court of Chhattisgarh, places their services under the Law and Legislative Affairs Department, Government of Chhattisgarh and appoints them mentioned in Column No.(3) of the Table, from the date they assume charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Mahesh Kumar Raj, Civil Judge Class-I, Manendragarh	Secretary, District Legal Services Authority, Baikunthpur
2	Shri Amit Jindal, II Civil Judge Class-I, Janjgir-Champa	Secretary, District Legal Services Authority, Jashpur
3	Shri Janardan Khare, Law Officer, Human Rights Commission, Raipur	Secretary, District Legal Services Authority, Ambikapur
4	Shri Praveen Mishra, XII Civil Judge Class-II, Durg	Secretary, District Legal Services Authority, Rajnandgaon
5	Shri Rahul Sharma, II Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon	Secretary, District Legal Services Authority, Durg

By order and in the name of the
Governor of Chhattisgarh,

Ravishankar Sharma
(Ravishankar Sharma) 7/2019
Principal Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. ⁶⁶²⁵ /2184/XXI-B/C.G./19.

Atal Nagar, dated 03.07.2019

Copy forwarded to,-


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1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 747/Confdl./2019 Bilaspur, dated 02nd July, 2019,
2. Accountant General, Chhattisgarh, Raipur,
3. District and Sessions Judge, Bilaspur/Koriya (Baikunthpur)/Janjgir-Champa/Raipur/Durg/Rajnandgaon,
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur,

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1/2/1

5. Chairman, District Legal Services Authority, Koriya (Baikunthpur)/Jashpur/Ambikapur/Rajnandgaon/Durg,
6. Shri Mahesh Kumar Raj, Civil Judge Class-I, Manendragarh,
7. Shri Amit Jindal, II Civil Judge Class-I, Janjgir-Champa,
8. Shri Janardan Khare, Law Officer, Human Rights Commission, Raipur,
9. Shri Praveen Mishra, XII Civil Judge Class-II, Durg.
10. Shri Rahul Sharma, II Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon,
11. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
12. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
13. Establishment Section/Account Section, Law & Legislative Affairs Department, Mantralaya, Atal Nagar, Nawa Raipur,
14. State Information Officer, NIC, Mantralaya, Atal Nagar, Nawa Raipur, for publication in the forthcoming E- Gazettes (Extra Ordinary),
15. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming E- Gazettes (Extra Ordinary),
for information and necessary action,

 03.7.19

o/c

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department